IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

Appeal No.108/ND/2018

In the matter of:

Terawise Consultants (P) Ltd.

....PETITIONER

SECTION:

Under Section 252

Order delivered on 20.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

/applicant

: Mr. Rais A. Khan, Advocate

For the Respondent/Corporate Debtor::-

For the Intervener

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ORDER

Director of the Company is present in person and seeks that the Application in CA No.33/C-III/ND/18 be posted on Monday, the 26th Feb, 2018 as the leading Counsel is not able to attend due to personal inconvenience.

List on 26.2.2018.

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(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surj**it**